

HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD

Constitution of Accessibility committees at District Level in terms of SOP on Accessibility Court Documents circulated by the eCommittee, Supreme Court of India- Communicated to all Units vide HC ROC No.2032/SO/2023, dated 14.11.2023- Constitution of Committees received as on 22.12.2023

Dis. No. 2489/2023, Dt.26.12.2023

District :: Mancherial

Sri Boya Srinivasulu, Prl. District and Sessions Judge, Mancherial FAC I Addl. District and Sessions Judge, Mancherial
Smt. Arpitha Maram Reddy, Addl. Senior Civil Judge, Mancherial
Sri Kinnera Srinivas, Advocate
Sri K, Ramabrahma Chary, CAO, Prl. District and Sessions Court, Mancherial
Sri Naitham Srinivas, District System Administrator, PDJ Court, Mancherial